

## **Assent to Bills**

**SECRETARY-GENERAL:** Sir, I lay on the Table the following eight Bills passed by the Houses of Parliament during the Fifteenth Session of Seventeenth Lok Sabha and assented to by the President since a report was last made to the House on the 2<sup>nd</sup> February, 2024:-

I The Water (Prevention and Control of Pollution) Amendment Bill, 2024

II The Constitution (Scheduled Castes and Scheduled Tribes) Orders (Amendment) Bill, 2024

III The Constitution (Scheduled Tribes) Order (Amendment) Bill, 2024

IV The Finance Bill, 2024

V The Appropriation (Vote on Account) Bill, 2024

VI The Appropriation Bill, 2024

VII The Jammu and Kashmir Appropriation Bill, 2024

VIII The Jammu and Kashmir Appropriation (No.2) Bill, 2024

I also lay on the Table copies, duly authenticated by the Secretary-General, Rajya Sabha of the following four Bills passed by the Houses of Parliament and assented to by the President:-

I The Public Examinations (Prevention of Unfair Means) Bill, 2024

II The Jammu and Kashmir Local Bodies Laws (Amendment) Bill, 2024

III The Constitution (Jammu and Kashmir) Scheduled Tribes Order (Amendment) Bill, 2024

IV The Constitution (Jammu and Kashmir) Scheduled Castes Order (Amendment) Bill, 2024

? (व्यवधान)

माननीय अध्यक्ष : राज्य सभा में मंत्रिमंडल का परिचय होना है, इसलिए वहां गए हैं ।

? (व्यवधान)

माननीय अध्यक्ष : सभा की कार्यवाही कल शुक्रवार दिनांक 28 जून, 2024 को प्रातः 11 बजे तक के लिए स्थगित की जाती है ।

**12.45 hrs**

*The Lok Sabha then adjourned till Eleven of the Clock*

*on Friday, June 28, 2024/Ashadha 7, 1946 (Saka).*

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